प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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April 09, 2025

RBI cancels Certificate of Registration of 6 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	Thamiraparani Investments Private Limited	Flat No. D-2, Srishti Crescendo, D/No 24, Desika Road, Chennai, Tamil Nadu – 600004	B-07.00674	January 10, 2002	March 24, 2025
2	Aramusk Infrastructure Investments Limited	D1, Srishti Crescendo, 24, Desika Road, Chennai, Tamil Nadu – 600004	B-07.00182	June 12, 2001	March 24, 2025
3	Viswapriya Gold Hire Purchase Limited (Name changed to Viswapriya Finance Limited in MCA records)	75-C, II Main Road, Gandhi Nagar, Adyar, Chennai, Tamil Nadu – 600020	B-07.00214	April 08, 2002	March 24, 2025
4	Matrix Financial Services Ltd	D1 Srishti Crescendo, 24, Desika Road, Chennai, Tamil Nadu – 600004	B-07.00554	December 27, 2000	March 24, 2025
5	Unitara Finance Limited	70, Transport Nagar Indore, Madhya Pradesh- 452001	B-03.00016	February 20, 1998	March 24, 2025
6	Well Fin Securities Limited	4th Floor, Agarwal Complex, Navrangpura, Near CG Road, Ahmedabad, Gujarat - 380009	B.01.00438	November 22, 2002	March 26, 2025

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Puneet Pancholy) Chief General Manager